

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 101 of 2024 (SZ)

In the matter of:

Ramesh Ramalingam .

... Applicant(s)

Versus

The District Collector,
Thanjavur.

...Respondent(s)

REPORT FILED BY THE 1ST RESPONDENT- THE DISTRICT COLLECTOR, THANJAVUR

INDEX

S. No.	Date	Description	Page No.
1.	20.01.2025	Status Report filed by 1 st Respondent- District Collector, Thanjavur.	2-3
2.	-	Annexure- Photographs	4-5

(Note: The page numbers are at the top centre of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

DATE: 21.01.2025

1
BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 101 of 2024


IN THE MATTER OF:

Thiru. Ramesh Ramalingam

Applicant(s)

Versus


1. The District Collector,
Thanjavur
New Collector Office,
Nagapattinam – Coimbatore – Gundlupet Hwy,
AVP Azhagammal Nagar,
Thanjavur – 613010.
Mail ID:- collrtnj@nic.in
Mobile :- +91- 9444179000.
2. The chief Engineer,
Public Works Department,
Water Resources Department,
Pudukottai Road, Trichy Region,
P.B.No.803, Subramaniapuram,
Tiruchirappalli – 620 020.
Mail ID:- cetrydb@gmail.com
Mobile :- +91- 9865251171.
3. The Superintending Engineer,
Lower Cavery Basin Circle,
Santhapillai Gate, Thanjavur,
Mail ID:- selcbtnj@gmail.com
Mobile :- +04362230133.
4. Executive Engineer, WRD,
Grand Anicut Canal Division,
Santhapillai Gate, Thanjavur,
Mail ID:- eegactnj@gmail.com
Mobile :- +04362230740.
5. The Assistant Engineer,
Public Works Department,
Water Resources Department,
Grand Anicut Canal Division -I
Santhapillai Gate, Thanjavur,
Mail ID:- aegactnj@gmail.com
Mobile :- +04362230740.
6. The Thasildhar,
Pattukkottai Taluk,
Thanjavur.
Mail ID:- tahsilpdk.tnpdk@nic.in
Mobile :- +04322-221566.


Additional Personal Assistant
to Collector (Land),
THANJAVUR.



I, B.Priyanka, IAS, D/o A.Balasubramaniyan, aged 38, presently discharging my duties as District Collector, Collectorate, Thanjavur file the report in order to complying the direction issued by the Hon'ble National Green Tribunal on 10.09.2024.

1. The Applicant herein Thiru.Ramesh Ramalingam filed at the Hon'ble National Green Tribunal (SZ) on 09.02.2024 to restore the lands pertaining to the Water Resources Department in Survey Nos. 81-14A, 81-15, 81-17 at Nattuchalai village in Pattukkottai Taluk of Thanjavur District by removing the encroachments and maintaining them as water channels for the free flow of Cauvery Mettur Project water to the Papaveli Palayakkottai lake.
2. It is humbly submitted that the encroachments in the lands pertaining to the Water Resources Department in the Survey No. 81,61,65,71 and 64 at Nattuchalai Village in Pattukkottai Taluk of Thanjavur District has been completely evicted by the Water Resources Department on 16.10.2024 and 17.10.2024 and report has been filed in the hon'ble National Green Tribunal Southern Zone, Chennai on 05.11.2024 by the District Collector.
3. It is humbly submitted that the hon'ble National Green Tribunal, Chennai has directed the District Collector, Thanjavur to provide width and depth of the canal for further deepening or widening of the canal can done for the benefit of the downstream farmers.
4. It is humbly submitted that the total width of the field bothies, i.e., channel (including both side Bunds) is 3.40m and the actual bed width of the channel is 0.45m and full supply depth is 0.30m only.
5. It is humbly submitted that the actual cross section of the channel has been restored for the benefit of the downstream farmers.

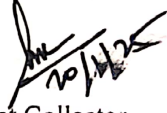

Additional Personal Assistant
to Collector (Land),
THANJAVUR.


It is therefore prayed that this hon'ble Tribunal may be pleased to accept this status report and action taken Report on file and pass such further other orders which it deems fit to the case and thus render justice.

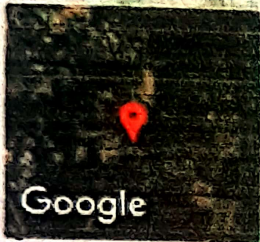
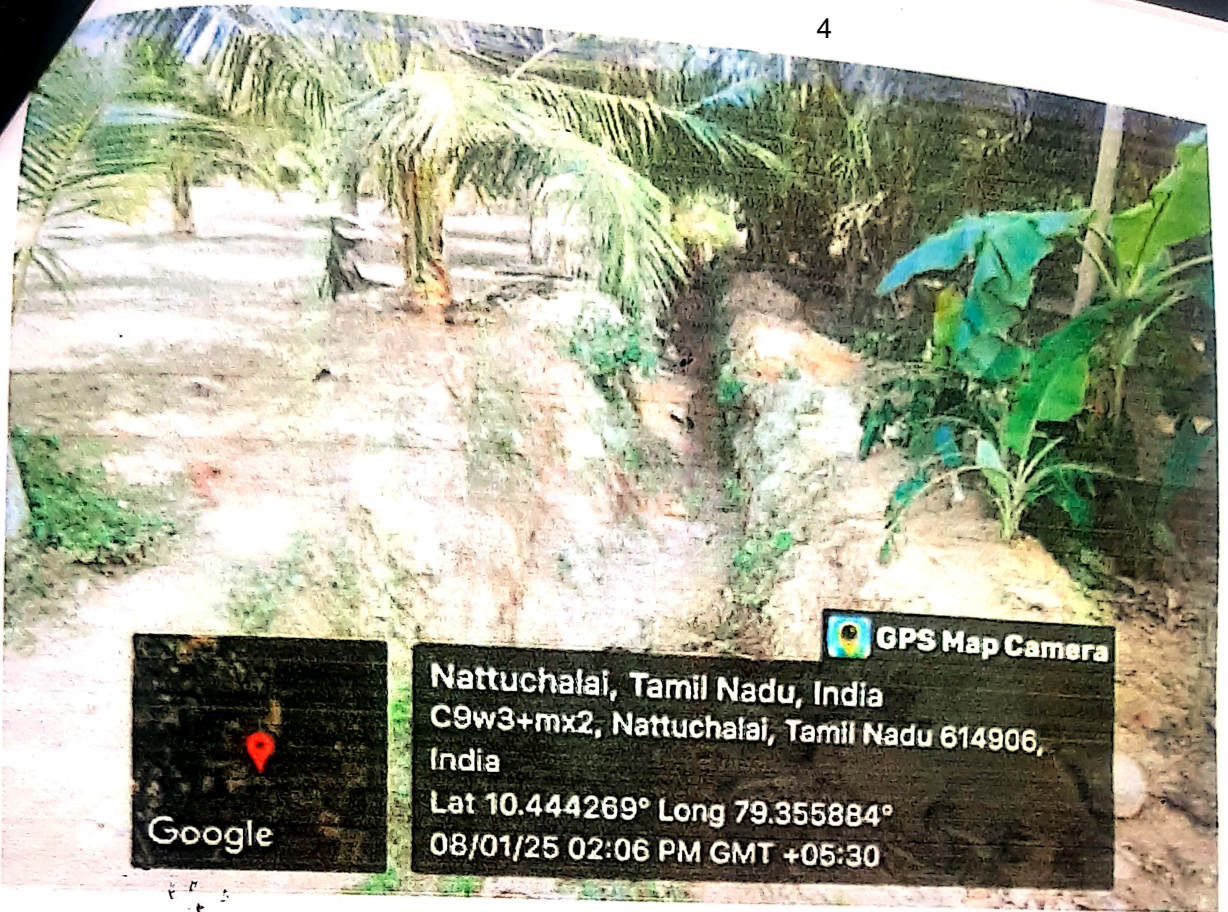
Date : 20.01.2025

VERIFICATION

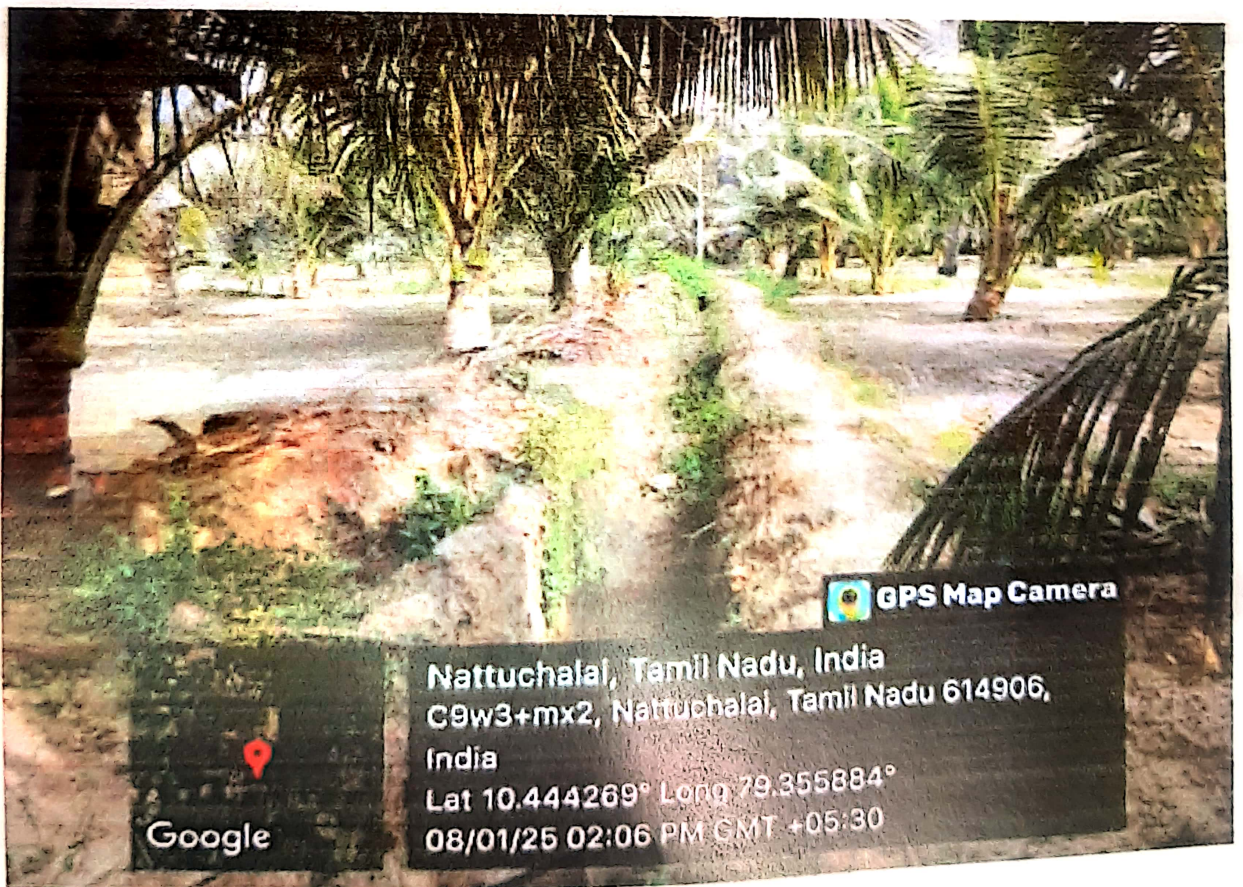
I, Priyanka, D/o A.Balasubramanian, aged 38, presently discharging my duties as the District Collector, Thanjavur, solemnly affirm that the contents of this report are true to the best of my knowledge based on the records and I have not suppressed any facts.


District Collector,
Thanjavur. 9/8

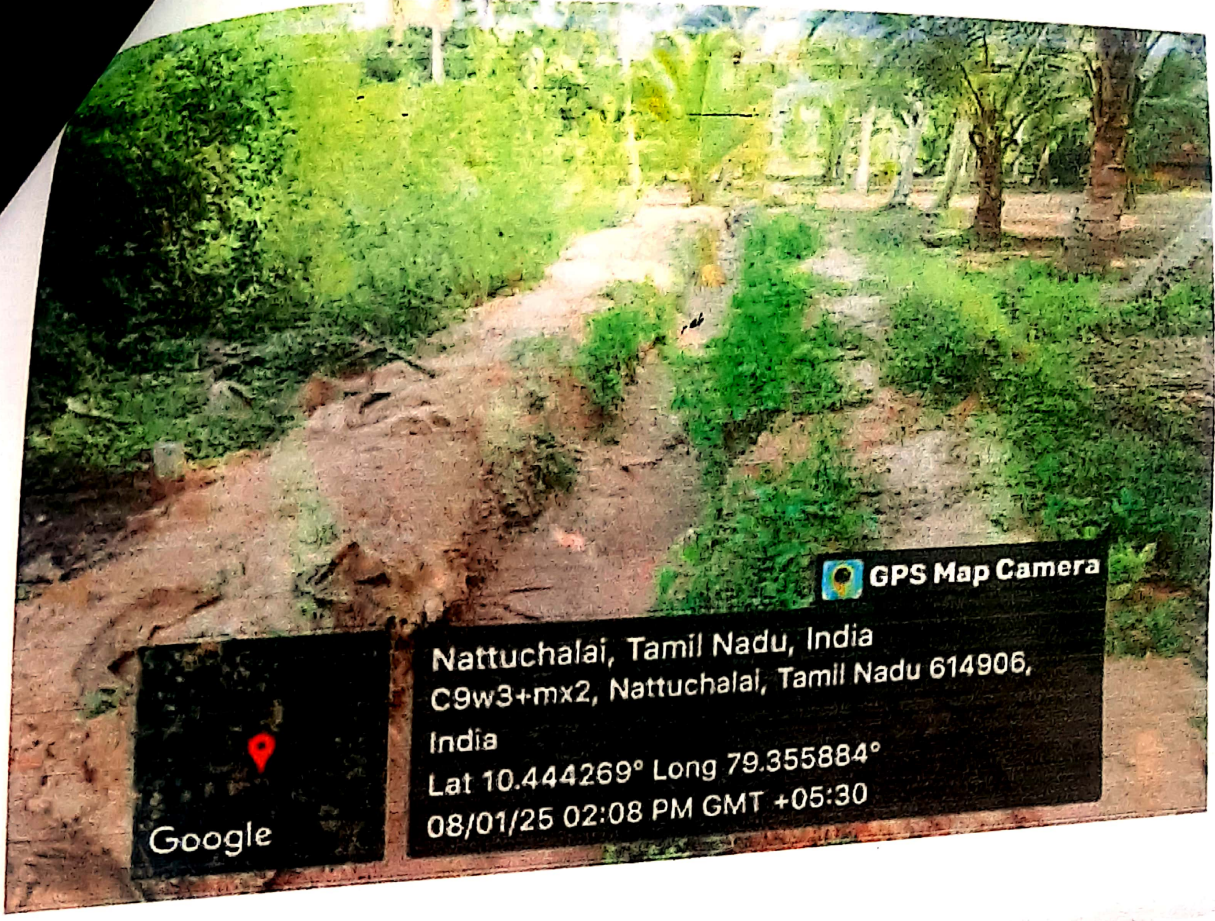

Additional Personal Assistant
to Collector (Land),
THANJAVUR.



GPS Map Camera
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India
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